

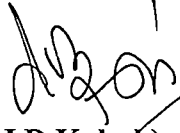
OFFICE OF THE DISTRICT & SESSIONS JUDGE,
SOUTH EAST DISTRICT, SAKET COURT COMPLEX: NEW DELHI

No. 1726-1766 /Genl./SE/Saket/2019

Dated, New Delhi 12/02/19

Copy of the Letter forwarded for information:-

- 1 All the Judicial Officers, posted at South East District, Saket Courts, New Delhi.
- 2 Dealing Assistant, R&I Branch, to upload on Layers.


(J D Kulesh) 12/02/19
Sr. A.O.(J), Gen. Branch/SED
Saket Courts, New Delhi

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI**CIRCULAR**

Subject:- Intimation reg. demise of Mrs. Lalita Ranjan, revered mother of Ms. Kiran Bansal, Ld. Spl. Judge-07, PC Act (ACB), Central District, Tis Hazari Courts, Delhi.

With profound sorrow and grief this is to inform that Mrs. Lalita Ranjan, revered mother of Ms. Kiran Bansal, Ld. Spl. Judge-07, PC Act (ACB), Central District, Tis Hazari Courts, Delhi, has left for her heavenly abode on 12.02.2019.

The Cremation shall take place today i.e. on 12.02.2019 (Tuesday) at 10:00 am at Purjabi Bagh Cremation Ground, New Delhi.


(GAJENDER SINGH NAGAR)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

Dated, Delhi the.....

No...../ACJ(Central)/2019

Copy forwarded for necessary information and necessary action to :

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judges, West, North-East, East, South- West, New Delhi, North-West, North, Shahdara, South & South-East, Delhi/New Delhi with the request to circulate the same amongst all the Officers of DHJS/DJS of their respective districts.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
7. The Ld. Officer Incharges, Pool Car at Central District, Tis Hazari Courts, Delhi.
8. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
9. The PS to Ld. District & Sessions Judge (HQs.), Delhi
10. Notice Boards/ all the Bar Associations at Tis Hazari/ Patiala House/ Dwarka / Rohini /Saket /KKD Courts, Delhi/New Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.



287
12/2/19

OIC (Genl.)

8/12/19

DJ/SE